CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 61/1376/2020



This the 24th day of May, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Orangzab, age 29 years, S/o Noor Mohd. R/o Dhara Div Doda and 794 others.
(Applicant)
(Advocate:- Mr. Mohinder Kumar-Not Present)
<u>Versus</u>
1. State of Jammu and Kashmir through Principal Secretary to Govt. Forest Department, Civil Sectt. Jammu/Srinagar and 18 others.
Respondents
(Advocate: Mr. Amit Gupta, learned A.A.G.)
ORDER
[O R A L]
(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

- On the last date i.e., 21.09.2020, the following order was passed:-
 - "Counsel for the applicant states that he is not appearing on behalf of the applicant in the present case. However, he will inform him about his non appearance and inform this Court accordingly on the next date.
- 2. Today, despite the case being listed in the regular cause list, nobody has appeared on behalf of the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non prosecution and non appearance of applicant.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

Manish/Shashi/Arun